

**HIGH COURT OF SIKKIM
GANGTOK**

No. 37 /Estt./HCS

Dated: 26.07.24

N-O-T-I-F-I-C-A-T-I-O-N

In partial modification to Notification No.12/Estt./HCS dated 28.09.2022, a Committee is hereby re-constituted comprising of the following Officers, to examine the performance and fitness of the Non-Gazetted employees of the High Court of Sikkim, to continue in service beyond the age of 50 years:-

- | | | | |
|------|--|---|--------|
| i) | Registrar General | - | Member |
| ii) | Central Project Coordinator | - | Member |
| iii) | Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice | - | Member |
| iv) | Medical Officer, High Court of Sikkim | - | Member |

By Order,

sd/-

REGISTRAR (JUDICIAL SERVICE)

Memo No.1 (251) 2024 (Z-24)/Estt./HCS 5601-13

Date: 26.07.2024

Copy to:-

1. Registrar General, High Court of Sikkim;
2. Central Project Coordinator, High Court of Sikkim;
3. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice;
4. Medical Officer, Medical Unit, High Court of Sikkim;
5. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
6. Additional Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim.
7. Deputy Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim.
8. P.S. to Registrar (Judicial Service), High Court of Sikkim.
9. Registrar, High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. The Accounts Section, High Court of Sikkim, Gangtok
12. File and
13. Guard File.


JOINT REGISTRAR-CUM-READER